

ITEM NO.7

COURT NO.11

SECTION IV-B

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 27476/2012

(Arising out of impugned final judgment and order dated 27-04-2012 in CWP No. 5766/2012 passed by the High Court Of Punjab & Haryana At Chandigarh)

TEJINDER SINGH

Petitioner(s)

VERSUS

THE STATE OF HARYANA & ORS.

Respondent(s)

WITH

SLP(C) No. 30760/2012 (IV-B)

Date : 14-07-2017 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA

HON'BLE MR. JUSTICE AMITAVA ROY

For Petitioner(s) Mr. S.P. Khatri, Adv.
Mr. Anant Vijay Palli, Adv.
Mr. Nikhil Palli, Adv.
Mr. Deepak Goel, AOR

For Respondent(s) Mr. Anil Grover, AAG
Mr. Piyush Hans, Adv.
Ms. Noopur Singhal, Adv.
Mr. Piyush Hans, Adv.
Mr. Sanjay Kumar Visen, AOR

Mr. Kailash Chand, AOR

UPON hearing the counsel the Court made the following
O R D E R

IN SLP(C) No. 27476/2012

Learned counsel for the petitioner has submitted that he has not aggrieved by the judgment of the High Court. He has submitted that his case should have been considered in

accordance with the decision of the High Court. In the circumstances, we direct that the representation be submitted by the petitioner and the same will be considered by Haryana Urban Development Authority (HUDA) in accordance with law within a period of two months. When the representation is filed, the same shall be decided after hearing the petitioner and duly considering the decision of the High Court.

The special leave petition is disposed of with the aforesaid direction.

IN SLP(C) No. 30760/2012

It is fairly stated by the learned counsel appearing for the HUDA that as a matter of fact, the case may be covered by the Policy with respect to the entitlement of the co-sharer for obtaining separate plot. In view of the statement, let HUDA do the needful. Let the case be considered in terms of the applicable Policy.

The special leave petition stands disposed of.

(NEELAM GULATI)
COURT MASTER (SH)

(TAPAN KUMAR CHAKRABORTY)
BRANCH OFFICER